

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH
AT CHENNAI**

OA No 72 OF 2023

IN THE MATTER OF:

MR. LINGAREDDY SHOBHAN BABU

..... Applicant

Vs

UNION OF INDIA AND 13 OTHERS

.... Respondents

REPORT FILED BY THE APPCB 8TH RESPONDENT

DATE- 21.09.2024



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: reddymadhuri09@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original application No.72 of 2023(SZ)

Mr. Lingareddy Shobhan Babu

Applicant

Versus

The Union of India

Respondent

INDEX

Sl. No	Particulars	Page No.
1	Report of APPCB	1
2	Annexure-I (Hon'ble NGT Order dt. 30.07.2024)	2-3

Place: Tirupathi

Dt: 28.08.2024

Nawuduschock

Environmental Engineer, APPCB,

Regional Office, Tirupathi

ENVIRONMENTAL ENGINEER

A.P. Pollution Control Board

Regional Office : TIRUPATI

The report of the A.P. Pollution Control Board in compliance with the Hon'ble NGT, Chennai order dt. : 30.07.2024 in O.A. No. 72 of 2023 (SZ) filed by Mr. Lingareddy Shobhan Babu, Andhra Pradesh.

The Original Application (O.A.) No.72 of 2023(SZ) was filed in the Hon'ble National Green Tribunal (NGT), Chennai by Mr. Lingareddy Shobhan Babu, Andhra Pradesh, in the matters of establishment of Commercial venture at Sy.No.59 & 60 adjacent to National High way beside Kalleru River at Pulivendula Village, Tada Mandal, Tirupati. The APPCB is the 8th respondent in the matter. The Hon'ble NGT (SZ) heard the matter on 30.07.2024 and ordered the APPCB to file a report in the matter (Annexure-I).

In this regard, the EE, RO: Tirupathi inspected the alleged area on 12.08.2024 and observed the following:

1. No activity is being carried out at the time of inspection. The physical condition of the said area indicating that, no activity taken up in the receipt past and partially sand filling was done.
2. The said area is surrounded by NH-16 on western direction, Kalleru river (Pamula Kaluva) bund on Northern and eastern directions and agricultural lands towards southern direction.
3. The complainant Sri Lingareddy Shobhan Babu was contacted and he informed that, their agricultural lands existing towards the western direction of the alleged area on the other side of NH-16 and further informed that, the area in the vicinity is a flood prone area and during the floods particularly in the period November to December every year, the agricultural lands in this area inundate and empties into Kalangi river through Kalleru river (Pamula Kaluva) within 3 days. But, due to filling of alleged area, emptying of flood water into Kalangi river through Kalleru river taking more time 7 to 8 days due to obstruction in the river flow thereby causing damage to the agricultural lands.

It is further submitted that, the total alleged area is 13.69 Acres and Constructional Projects less than 20,000 Sq.mtrs does not require any Environmental Clearance as per MoEF& CC Notification,2006 and Townships / Area development projects less than 50 Ha does not require any Environmental Clearance.

This report is submitted for kind consideration. The APPCB will abide by all such directions as the Hon'ble Tribunal may deem fit and appropriate.

Place :Tirupathi

Dt. 28.08.2024

Nawariduscoll
Environmental Engineer, APPCB

Regional Office, Tirupathi.
ENVIRONMENTAL ENGINEER
A.P. Pollution Control Board
Regional Office : TIRUPATI

Item No.11:-

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No. 72 of 2023 (SZ)

IN THE MATTER OF:

Lingareddy Shobhan Babu,
Andhra Pradesh.

...Applicant(s)

Versus

The Union of India,
Rep. by its Secretary,
MOEF & CC, New Delhi and Ors.

...Respondent(s)

Date of hearing: 30.07.2024.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): Mr. Gautam S Raman.

For Respondent(s): Mr. Kathikeyan represented
Mr. S. Diwakar for R1.
Mrs. Madhuri Donti Reddy for R3, R5 to R11 & R13.

ORDER

1. For filing the reports of the District Collector- Tirupati and the Andhra Pradesh Pollution Control Board, post the matter on 14.08.2024.

Sd/-
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-
Dr. Satyagopal Korlapati, EM

O.A. No.72/2023(SZ)
30th July, 2024. AD.

